

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP(IB)No. 473/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	Trilok Infracon (India) Pvt Ltd. -Vs- Forbesgunj Food Processing Pvt Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KULDIP MALLIK ADR Petitioner

2. LABANYASREE SINHA ADU PETITIONER

6/11/17

ORDER

Ld. Counsel for the petitioner are present. No one is present from the respondent's side.

Heard. Reserved for order.

(Jinan K.R.)  
Member (J)

(Vijai Pratap Singh)  
Member (J)